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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2115/2015 and CMs. 7298/2015, 10198/2017, 53267/18 SUDHIR MISHRA

..... Petitioner

Through: Ms.Ritwika Nanda, Advocate

versus

MINISTRY OF HEALTH & FAMILY WELFARE & ORS.

..... Respondent

Through Mr. Naushad Ahmed, ASC for

GNCTD.

Mr. Sanjeev Ralli, Advocate for

DPCC.

Mr. Pushkar Sood, Advocate for

DMRC.

Mr. Vivek Goyal, CGSC with Mr.

Krishan Kumar, Advocate for UOI.

CORAM:

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HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE JYOTI SINGH ORDER

24.07.2019

List on 07.08.2019.

G.S.SISTANI, J

JYOTI SINGH, J

JULY 24, 2019 pkb